

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.11.2021 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 66 of 2021	Capricorn Oils Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	Atanu Mukharjee	Swapna Chobey Anshumala Bansal Prantar Basu Choudhury-R1 to R5

For Directions

2.	Comp. App. (AT) (Ins) No. 1188 of 2019	Bank of Baroda Vs. Vijay Kumar Iyer & Anr.	Nalini Lodha	Sumesh Dhawan-R1
3.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2
4.	Comp. App. (AT) (Ins) No. 1506 of 2019	Excise and Taxation Department Vs. Allied Strips Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand Viren Sharma-R1 & R2
5.	Comp. App. (AT) (Ins) No. 833 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad	Arun Khatri	Kanishk Khetan-R1
6.	Comp. App. (AT) (Ins) No. 844 of 2020	Parivartan Singh Vs. Deepika Bhugra Prasad & Ors.	Arun Khatri	Kanishk Khetan-R1
7.	Comp. App. (AT) (Ins) No. 834 of 2020	Orchid Tower Owners Association Vs. Martin Burn Constructions Ltd.	Sunil Goyal	
8.	Comp. App (AT) (Ins) No. 901 of 2020	Paradise Consumer Products Ltd. Vs. J. Maheshkumar Petrochemichals Pvt. Ltd.	Dhawal Mohan	

9.	Comp. App (AT) (Ins) No. 918 of 2020	Poonam Gupta & Anr. Vs. Lifestyle Fitness Pvt. Ltd. (Through Mr. Kamal Agarwal, erstwhile RP & Liquidator)	Surabhi Sinha	
10.	Comp. App (AT) (Ins) No. 920 of 2020	Orient Abrasives Ltd. Vs. Fairmate Chemicals Pvt. Ltd.	Sandeep Grover	
11.	Comp. App. (AT) (Ins) No. 973 of 2020	Boldrocchi India Pvt. Ltd. Vs. EPC Construction India Ltd. & Anr.	Puja Jain	
12.	Comp. App. (AT) (Ins) No.1046 of 2020	Alok Jain & Ors. Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Pooja M. Saigal	
13.	Comp. App. (AT) (Ins) No.1047 of 2020	Prateek Kapoor & Ors. Vs. Arena Superstructures Pvt. Ltd. & Anr.	Pooja M. Saigal	
14.	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Dr. Ravindra Chingale	Sanjib Kumar Mohanty
15.	Comp. App. (AT) No. 202 of 2020	Registrar of Companies Vs. Sri Amarnath Finance Ltd. With	Rajesh K. Gogna	
16.	Comp. App. (AT) No. 203 of 2020	Registrar of Companies Vs. Sunny Cast and Forge Pvt. Ltd.	Rajesh K. Gogna	

For Admission (After Notice)

17.	Comp. App (AT) (Ins) No. 1369 of 2019	Kunal Finance & Credit Pvt. Ltd & Anr. Vs. Tirumala Projects Pvt. Ltd.	Richa Sandilya	Debjani Chatterjee
18.	Comp. App. (AT) (Ins) No. 427 of 2021	PJ Networks Pvt. Ltd. Through Its Managing Director Mr. Sanjay Seth Vs. Pardeep Kumar Lakhani Resolution Professional of M/S Dion Global Solutions Ltd.	Rahul Pareva	Kaushal Bansa Kinshuk Chatterjee- RP

19.	Comp. App. (AT) (Ins) No. 826 of 2021	Rustom Godrej Joshi Vs. Bank of India & Anr.	Mahesh Agarwal	Nirav Shah Sundaresh
20.	Comp. App. (AT) (Ins) No. 731 of 2021	Basavaraj Koujalagi & Ors. Vs. Sumit Binani Liquidator of Gujarat NRE Coke Ltd.	Bharat Sood	Arjun Asthana K Thaker-R1 Sumit Binani
21.	Comp. App. (AT) (Ins) No. 727 of 2021	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	Divyanshu Rai	Shohit Chaudhry-R1
22.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Luqman S. Hasan Ajit Sharma-R2

For Hearing

23.	Comp. App. (AT) (Ins) No. 140 of 2021 (PH)	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr. With	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai
24.	Comp. App. (AT) (Ins) No. 165 of 2021 (PH)	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr. With	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai
25.	Comp. App. (AT) (Ins) No. 243 of 2021 (PH)	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
26.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva- Intervenor
27.	Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
28.	Contempt Case No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021	Darshan Gandhi Vs. Hemant Mehta and Anr.	Utsav Mukherjee	Anjali Sharma

29.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
30.	Comp. App (AT) (Ins) No. 909 of 2020 & I.A. Nos. 2947, 2948 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Aakashi Lodha Maheshwari-RP

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

**-sd/-
Registrar**